CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

N- 700 - 5 1000

(Registration O.A.No. 702 of 1988)

T.S.ASthana.....Applicant
Versus

Hon'ble Mr. Justice U.C. Srivastava, V.C. Hon'ble Mr. A.B. Gorthi. Member (A)

(By Hon.Mr.Justice U.C.Srivastava, V.C.)

The applicant was appointed in temporary capacity on 18.12.1957 as an Upper Division Clerk and re-designated as Auditor w.e.f. 01.04.1973 in the office of the Accountant General, U.P., Allahabad.

The claim of the applicant is same as that of the applicant in O.A. No.117 of 1988, of the same Department.

2. The judgement of O.A.No.117 of 1988 shall also be applicable fin this case.

Anomos (A)

Member (A)

Vice-Chairman.

13 September, 1991.

(sph)

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